

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA. No. 206 of 2016 IN
DFR NO. 979 OF 2016**

Dated : 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

UJVN Ltd. Dehradun **...Appellant(s)**
Versus
Uttarakhand Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for UPCL

Mr. Pratap Chand (Rep.)

ORDER

The representative appearing for Respondent No.3 states that he has no objection for delay being condoned.

List the matter on **01.06.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson